## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION(CRIMINAL) Diary No(s). 49949/2023

**BINU RAGHUNATHAN** 

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.78892/2024-EXEMPTION FROM FILING 0.T. and IA No.78891/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS )

Date: 08-04-2024 This petition was called on for hearing today.

CORAM: HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Menaka Guruswamy, Sr. Adv.

Mr. Manoj V George, Adv.

Mr. Shilpa Liza George, Adv.

Mr. Vignesh Ram, Adv.

Mr. Nasib Masih, Adv.

Mr. Aakarsh Kamra, AOR

Mr. Utkarsh Pratap, Adv.

Mr. Lavkesh Bhambhani, Adv.

Mr. Harshvardhan Thakur, Adv.

Ms. Suvangana Agarwal, Adv.

## For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

- 1 Delay condoned.
- 2 Issue notice.
- Tag with Writ Petition (Criminal) No 428 of 2020.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR) ASSISTANT REGISTRAR